

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **02nd January 2025(Thursday)** and **03rd January 2025 (Friday)** :

I

The **Hon'ble Shri Justice Valmiki Menezes** will not be available for judicial work.

II

The urgent mentioning and placing of matters pertaining to Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes**, if any, will be allowed before the **Hon'ble Ms. Justice Nivedita P. Mehta** after the Division Bench work is over on **Thursday** and before Single Bench presided over by Her Ladyship on **Friday**.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 27.12.2024

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)